

# **BUSINESS ADVISORY COMMITTEE**

(Seventeenth Lok Sabha)

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## **ELEVENTH REPORT**

(Presented on 5.12.2019)

The Business Advisory Committee held a sitting on Thursday, the 5<sup>th</sup> December, 2019.

2. The Committee recommended the allocation of time to the following items of business as shown against each:-

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|---|---------|
| (1) The Personal Data Protection Bill, 2019.<br><i>(Consideration and passing)</i>                                      | 3 Hours |
| (2) The Citizenship (Amendment) Bill, 2019.<br><i>(Consideration and passing)</i>                                       | 4 Hours |
| (3) The Code on Social Security Bill, 2019.<br><i>(Consideration and passing)</i>                                       | 2 Hours |
| (4) The Central Sanskrit University Bill, 2019.<br><i>(Consideration and passing)</i>                                   | 2 Hours |
| (5) The Maintenance & Welfare of Parents & Senior Citizens (Amendment) Bill 2019.<br><i>(Consideration and passing)</i> | 4 Hours |
| (6) The Constitution (One Hundred Twenty Sixth Amendment) Bill, 2019.<br><i>(Consideration and passing)</i>             | 2 Hours |

**NEW DELHI;**  
**5<sup>th</sup> December, 2019**  
**Agrahayana 14, 1941 (Saka)**

**(Om Birla)**  
**Chairperson,**  
**Business Advisory Committee.**